

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSPetition(s) for Special Leave to Appeal (C) No(s). 29859/2008

GOSWAMI RADHESH LAL

Petitioner(s)

VERSUS

RADHA BALLABH GOSWAMI (DEAD) & ORS.
(Office report for directions)

Respondent(s)

Date : 09-07-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
[IN CHAMBER]

For Petitioner(s) Mr. Anil Kumar Mishra, AOR

For Respondent(s) Ms. Abha R. Sharma, AOR
Mr. M. Abdullah, Adv.

Ms. Asha Gopalan Nair, AOR

For Applicant Mr. Chandra Shekhar, Adv.
Dr. Rajeev Sharma, Adv.
Mr. Prasham Shekhar, Adv.
Mr. Prashant Sham, Adv.UPON hearing the counsel the Court made the following
O R D E RFour weeks' time is granted to the counsel for the
petitioner to file proof of publication.Two weeks' time is granted to the opposite side(s) to
file response in I.A. for impleadment.

List thereafter.

(MADHU BALA)
COURT MASTER (SH)(SUMAN JAIN)
BRANCH OFFICER